

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 13045 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, Shri Mahendra Kalita,  
The District & Sessions Judge  
Udalguri

Dated Guwahati, the 07<sup>th</sup> December, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(U)6355 dated 01.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been accorded permission to avail Leave Travel Concession (LTC) for the block period of 2022-2025 w.e.f 24.12.2022 to 31.12.2022 to visit Jaisalmer (Rajasthan) via Guwahati - Jaipur and return from Jaisalmer (Rajasthan) via Udaipur - Guwahati, along with your wife Mrs. Manika Patgiri Kalita and minor son Shri Sandeepon Kalita, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully

sdl-

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 13045-47 /A, dated 07/12/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

**REGISTRAR (VIGILANCE)**

07/12/22